

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.243 of 2013

Dated: 18th November, 2013

LMJ Energy Infralogistic Ltd.

Versus

.... Appellant (s)

Petroleum & Natural Gas Regulatory Board

... Respondent (s)

ORDER

As agreed by the Learned Counsels for the parties, post the matter
on **2.12.2013**.

(Court Master)